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PART I—Section 2

Government of India Notifications relating to Appointments, Promotions, etc.
(other than the Ministry of Defence)

PRIME MINISTER'S SECRETARIAT

New Delhi, the 28th February 1950

No. F. 21/638/50-PMG.—Shri Dharma Vira, Joint Secretary to the Cabinet, is appointed Principal Private Secretary to the Prime Minister, with effect from 1st March 1950 (f.n.).

New Delhi, the 1st March 1950

No. 2(416)/49-PMS.—Col. B. Chatterjee, Military Secretary to the President, has been appointed *ex-officio* Director-General of the Government Hospitality Organisation with effect from 1st April 1949.

K. RAMAKRISHNAN, Asstt. Private Secy.

CABINET SECRETARIAT

New Delhi, the 27th February 1950

No. 3/22/49-Admn.—With effect from the 1st March 1950, Shri Durga Pershad Mathur, a permanent Superintendent, at present officiating as Assistant Secretary to the Cabinet has been granted, under the provisions of Fundamental Rule 56(a), an extension of service in his present appointment till the end of February 1951 or till the issue of further orders, whichever is earlier.

No. 3/6/50-Admn.—On transfer from the Prime Minister's Secretariat, Dr. Gyan Chand has been appointed as Officer on Special Duty in the Cabinet Secretariat, with effect from the 13th February 1950 (forenoon).

New Delhi, the 28th February 1950

No. O. 570/Admn.—The services of Shri Dharma Vira, I.C.S., Joint Secretary to the Cabinet, are placed at the disposal of the Prime Minister's Secretariat with effect from the 1st March 1950 (forenoon).

E. C. DONOGHUE, Under Secy.

PARLIAMENT SECRETARIAT

New Delhi, the 6th March 1950

No. 392/50-Adm(E).—On return from leave, Mr. A. J. M. Atkinson resumed charge of his duties as officiating Deputy Secretary, Parliament Secretariat with effect from the 1st March 1950.

M. N. KAUL, Secy.

MINISTRY OF LAW

New Delhi, the 28th February 1950

No. F. 58/49-I.T.A.T.—Mr. G. N. Jerath, B.A. (Hons.), LL.B., is appointed to officiate as an Assistant Registrar, Income-tax Appellate Tribunal, *vice* Mr. R. Rajaram, with effect from the forenoon of 23rd February 1950, and until further orders.

K. V. K. SUNDARAM, Secy.

ELECTION COMMISSION, INDIA

New Delhi, the 1st March 1950

No. F. 5/50-G.—Shri Iqbal Krishna, an officiating Superintendent in the office of the Election Commission, is appointed to officiate as Assistant Secretary in that office with effect from the forenoon of the 1st March 1950, and until further orders.

P. S. SUBRAMANIAN, Secy.

MINISTRY OF HOME AFFAIRS

New Delhi, the 27th February 1950

No. 45/10/48-Appnts.(AIS).—The probationary period of Shri Dharam Prakash Agarwala in the Indian Police Service, now under suspension, is terminated and he is discharged from service with effect from the 27th February 1950.

New Delhi, the 28th February 1950

No. 31/6/49-AIS.—The undermentioned officers of the Hyderabad Police Service deputed by the State Government for training at the Central Police Training College, Abu, joined the College on the dates shown against their names:—

1. Mr. Suresh N. Shukla—2nd January 1950.
2. Mr. G. Srinivas Reddy—2nd January 1950.
3. Mr. Syed Shamsuddin Ahmed—2nd January 1950.
4. Mr. S. Devender Rao—2nd January 1950.
5. Mr. C. Krishna Reddy—2nd January 1950.
6. Mr. Eraballi Sampath Rao—2nd January 1950.
7. Mr. Mino D. Dittia—2nd January 1950.
8. Mr. Tulja Raj—2nd January 1950.
9. Mr. Mahmood Bin Mohammed—2nd January 1950.
10. Mr. A. B. Krishnaswamy—2nd January 1950.
11. Mr. Mudaliar Balraj—2nd January 1950.
12. Mr. Ramchander D. Bhoopal—6th January 1950.
13. Mr. S. Krishna Kumar—6th February 1950.
14. Mr. Srinivas Ananda Ram—6th February 1950.

No. 27/30/49-AIS.—The undermentioned officers of the Hyderabad Administrative Service deputed by the State Government for training at the Indian Administrative Service Training School, joined the School on the dates noted against each:—

1. Mr. C. N. Shastri—2nd January 1950.
2. Mr. B. F. Dittia—2nd January 1950.
3. Mr. Syed Abid Hussain—2nd January 1950.
4. Mr. Andrew Prakash Rao Gibbs—2nd January 1950.
5. Mr. Jayakar P. Johnson—2nd January 1950.
6. Mr. B. N. Raman—2nd January 1950.
7. Mr. K. Fareeduddin Ahmed Ansari—2nd January 1950.
8. Mr. Dwarkanath Kapoor—2nd January 1950.
9. Mr. G. Hanumantha Rao—2nd January 1950.
10. Mr. Mohammed Ziauddin—2nd January 1950.
11. Mr. B. P. R. Vithal—20th January 1950 (A.N.).

New Delhi, the 7th March 1950

No. 31/8/49-AIS.—Mr. C. R. Krishnaswamy Rao Sahib, a candidate successful in the Competitive Examination held in 1948, has been appointed to the Indian Administrative Service, on probation, with effect from the 31st January 1950 (A.N.).

R. C. DUTT, Dy. Secy.

New Delhi, the 2nd March 1950

No. 40/30/50-Police II.—Mr. S. M. Dutt, Deputy Director, Subsidiary Intelligence Bureau, Shillong, is granted leave on average pay for two months with effect from the 1st February 1950.

U. K. GHOSHAL, Dy. Secy.

New Delhi, the 6th March 1950

No. 2/1/50-Judicial.—In exercise of the powers conferred by clause (1) of article 217 of the Constitution, the President is pleased to appoint Shri Devshankar Vajeshankar Vyas, I.C.S., District and Sessions Judge, to be a Judge of the Bombay High Court with effect from the date he assumes charge of his office.

E. C. GAYNOR, Dy. Secy.

New Delhi, the 7th March 1950

No. 2/4/49-Public.—Shri Ranchor Prasad, P.C.S., is appointed Superintendent of Census Operations, Bihar, with effect from the afternoon of the 4th January 1950.

No. 2/4/49-Public.—Shri Lakshmi Chandar Vashisht, P.C.S., is appointed Superintendent of Census Operations, Punjab, PEPSU and Delhi, with effect from the afternoon of the 18th January 1950.

No. 2/4/49-Public.—Shri J. D. Kerawalla is appointed Superintendent of Census Operations, Madhya Pradesh, with effect from the forenoon of the 29th January 1950.

FATEH SINGH, Dy. Secy.

MINISTRY OF EXTERNAL AFFAIRS

New Delhi, the 24th February 1950

No. F. 11-10/49-M(E).—In exercise of the powers conferred by sub-section (1) of section 3 of the Indian Emigration Act, 1922 (VII of 1922), the Central Government is pleased to appoint Mr. K. Narayanamorthi as the Protector of Emigrants, Vishakapatnam, with effect from the 1st February 1950, forenoon, *vice* Mr. K. V. Narasimha Rao.

New Delhi, the 27th February 1950

No. F. 11-10/49-M(E).—The services of Mr. K. V. Narasimha Rao, Protector of Emigrants, Vishakapatnam, have been replaced at the disposal of the Government of Madras with effect from 1st February 1950, forenoon.

R. N. SALETORRE,
for Controller General of
Emigration & Jt. Secy.

New Delhi, the 27th February 1950

No. F. 169(2)-XP(P)/49.—Mr. V. J. F. Kulanday, Assistant Research Officer, relinquished charge of his post on the forenoon of the 16th February 1950.

Mr. Somnath Dhar was appointed as Assistant Research Officer in the Ministry of External Affairs, with effect from the forenoon of the 16th February 1950, *vice* Mr. V. J. F. Kulanday.

New Delhi, the 11th March 1950

No. F. 226(8)-XP(A)/49.—Mr. K. C. Sanyal, Assistant Information Officer, is granted 19 days' earned leave with effect from the forenoon of the 10th February 1950 to the 28th February 1950.

K. P. LUKOSE, Under Secy.

New Delhi, the 2nd March 1950

No. 71-ADI.—On return from leave Mr. Kesar Singh resumed charge of his duties as a Superintendent in the Ministry of External Affairs, with effect from the forenoon of the 28th February 1950.

J. S. MEHTA, Under Secy.

New Delhi, the 27th February 1950

No. F. 17-3/49-E.III.—Mr. P. S. Menon, Assistant to the Agent of the Government of India in Ceylon, has been granted leave on average pay for one month with effect from the 10th February 1950.

New Delhi, the 6th March 1950

No. 72-FSP.—On return from leave, Shri P. R. S. Mani, I.F.S., Consul, attached to the Embassy of India, Djakarta, has been appointed as Under Secretary to the Government of India, Ministry of External Affairs, with effect from the 27th February 1950.

No. 73-FSP.—Shri Madan Lal Mehta, formerly Assistant Private Secretary in the Prime Minister's Secretariat, has been appointed to officiate as Under Secretary to the Government of India, Ministry of External Affairs, with effect from 1st February 1950, until further orders.

New Delhi, the 7th March 1950

No. 74-FSP.—Miss Leilamani Naidu, Officer on Special Duty, Ministry of External Affairs, has been granted earned leave for 31 days with effect from the 1st March 1950.

M. K. NARAYANAN, Under Secy.

New Delhi, the 7th March 1950

No. 75-FSP.—The President is pleased to confer the personal rank of Minister of India upon Shri R. R. Saksena, Consul General of India, New York.

No. 76-FSP.—The President is pleased to confer the personal rank of Minister of India upon Shri Aftab Rai, Charge d' Affaires, Embassy of India in Brazil, Rio de Janeiro.

B. N. CHAKRAVARTY, Joint Secy.

MINISTRY OF STATES*New Delhi, the 27th February 1950*

No. 27-Adm.—Mr. V. P. Bhatnagar, a Superintendent in the Ministry of States, has been granted leave on average pay for four weeks with effect from the afternoon of the 20th February 1950.

U. N. BISWAS, Asstt. Secy.

New Delhi, the 28th February 1950

No. 28-D.—The services of Major General Maharaj Shri Himatsinhji, C.I.E., are replaced at the disposal of the Chief of the Army Staff and Commander-in-Chief, Indian Army, with effect from the afternoon of 14th January 1950.

C. GANESAN, Dy. Secy.

New Delhi, the 1st March 1950

No. 29-S.—Sardar Surindar Singh Bedi assumed charge of the post of Assistant Regional Commissioner, Patiala and East Punjab States Union at Patiala on the forenoon of 20th February 1950.

CORRIGENDUM*New Delhi, the 11th March 1950*

No. 30-S.—In line 5 of the Ministry of States' Notification No. 18-S, dated the 24th January 1950, for the word 'officiating' substitute the word 'permanent'.

N. N. IENGAR, Under Secy.

H.Q. M.A. in C., I.S.F.*New Delhi, the 6th March 1950*

No. 2618/420.—IC 1477 Lt. (A/Capt.) SHARMUKH SINGH KHOKAR, Punjab R., Staff Captain, Headquarters, Military Adviser-in-Chief, Indian States Forces, relinquished the appointment of Staff Captain on the forenoon of 1st March 1950.

T. P. RAJAN, Colonel,
Deputy Military Adviser-in-Chief,
Indian States Forces.

MINISTRY OF REHABILITATION*New Delhi, the 25th February 1950*

No. 1-Admn(29)/49.—Shri Nikhil Sen has been appointed as an Officer on Special Duty in the Ministry of Rehabilitation with effect from February 4, 1950, until further orders.

S. PRASADA, Dy. Secy.

MINISTRY OF FINANCE*New Delhi, the 24th February 1950*

No. PFG(24)-Adm/50.—In partial modification of the Ministry of Finance, Notification No. PFG-229-EI/48, dated the 12/13th January 1950, Mr. H. K. D. Tandon, Officiating Superintendent was granted earned leave for 28 days combined with commuted leave on medical certificate for 18 days, with effect from the 25th May 1949.

No. PFG(24)-Adm/50.—Mr. H. K. D. Tandon, Officiating Superintendent, Ministry of Finance was granted earned leave for 12 days from 8th January 1950, to 14th January 1950, with permission to prefix holidays on the 1st and 2nd January 1950, and suffix Sunday, the 15th January 1950 to the leave.

2. On return from leave Mr. H. K. D. Tandon resumed charge of his duties as officiating Superintendent with effect from the 16th January 1950.

E. KOLET, Under Secy.

New Delhi, the 1st March 1950

No. F. 4(49)-Est.I/49.—On his reversion to the Reserve Bank of India, Bombay, Dr. N. A. Sarma, Officer on Special Duty, Ministry of Finance relinquished charge of his duties with effect from the 16th February 1950, afternoon.

S. K. MAJUMDAR, Under Secy.

MINISTRY OF FINANCE (REVENUE DIVISION)**INCOME-TAX ESTABLISHMENTS***New Delhi, the 1st March 1950*

No. 16.—Mr. Dalip Singh, officiating Commissioner of Income-tax, Grade II, has been appointed to officiate as an Officer on Special Duty with effect from the 22nd January 1950, until further orders, in addition to his duties as Commissioner of Income-tax, Punjab, Delhi, Ajmer, Himachal Pradesh and Bilaspur.

CENTRAL EXCISE ESTABLISHMENTS*New Delhi, the 4th March 1950*

No. 6.—Mr. M. P. Srivastava, Statistician in the Statistics and Intelligence Branch (Central Excise), New Delhi, has been granted earned leave for 20 days with effect from the 20th February 1950.

No. 8.—The services of Mr. R. J. Pringle, M.B.E., I.C.S., an officer of the Finance and Commerce Ministries cadre, and lately working as Collector of Central Excise, Madras, have been placed at the disposal of the Ministry of Commerce with effect from the 22nd December 1949.

New Delhi, the 11th March 1950

No. 9.—Mr. Vyas Dev, an officiating Deputy Collector of Central Excise in the Central Excise Collectorate, Bombay, has been appointed to officiate as Deputy Collector in Charge, Central Excise Collectorate, Baroda, with effect from the 3rd January 1950 and until further orders.

No. 10.—Mr. A. C. Whiteher, officiating Collector of Central Excise, Allahabad, has been granted leave on average pay for eight months *ex-India*, with effect from the 20th February 1950.

Mr. A. N. Puri, an officer of the Indian Customs Service and lately officiating as Secretary, Central Board of Revenue and *ex-officio* Deputy Secretary to the Government of India, has been appointed to officiate as Collector of Central Excise, Allahabad, with effect from 20th February 1950, and until further orders.

INDARJIT SINGH, Dy. Secy.

MINISTRY OF FINANCE (DEFENCE)*New Delhi, the 28th February 1950*

No. 5557-Accts.—The services of Shri N. P. Dutt, an officer in the Emergency Cadre of the Superior Service of the Military Accounts Department have been placed on deputation with the Indian Audit Department with effect from 20th February 1950 (Forenoon).

S. JAYASANKAR, Joint Fincl. Advr.

CENTRAL BOARD OF REVENUE**CENTRAL EXCISE ESTABLISHMENT***New Delhi, the 4th March 1950*

No. 9.—Mr. F. O. Deatker, a temporary (substantive) Superintendent of Central Excise in the Central Excise Collectorate, Delhi, has been appointed to officiate as an Assistant Collector of Central Excise in the Central Excise Collectorate, Calcutta, with effect from 6th February 1950 and until further orders.

T. S. RAMASWAMI, Under Secy.

INCOME-TAX*New Delhi, the 4th March 1950*

No. 29.—In pursuance of sub-section (4) of Section 5 of the Indian Income-tax Act, 1922 (XI of 1922), and in partial modification of its Notification No. 82-Income-tax, dated the 9th November 1946, the Central Board of

Revenue directs that the Appellate Assistant Commissioner of Income-tax, Belgaum Range, Belgaum shall also, and the Appellate Assistant Commissioner of Income-tax, Kolhapur Range, Kolhapur, shall not perform his functions in respect of the persons specified in column 2 of the Schedule hereto annexed for the appeals mentioned in the corresponding entry in column 3 thereof:—

SCHEDULE

S. No.	Persons	Appeals for assessment years
1	2	3
1.	Shree Dhoptapeshwar Panvel Ltd.	1945-46 and 1946-47
2.	Mr. Jivraj Himatlal	1946-47
3.	Mr. Shridhar Jagannath Man-kame.	1946-47 and 1947-48
4.	Do.	1947-48 (Section 26A)
5.	Messrs. Vishnu Damodar Deo & Co.	1946-47 and 1947-48
6.	Messrs. Kodardas Dharamchand & Co.	1947-48
7.	Do.	1947-48 (Section 26A)
8.	Messrs. Karamchand Anandram & Co.	1947-48
9.	Mr. Mohanji Ratansay	1946-47
10.	Messrs Jadhavji Bhojraj & Co.	1946-47
11.	The Banthia Bank Ltd.	1947-48
12.	Mr. Gopal Pandurang Sathe	1947-48

PYARE LAL, Secy.

MINISTRY OF COMMERCE

EXPORT TRADE CONTROL—ESTABLISHMENT

New Delhi, the 2nd March 1950

No. 115-C.W(4)/50.—Mr. T. R. Verma, Junior Licensing Officer in the office of the Chief Controller of Exports, New Delhi, was appointed as Assistant Controller of Exports in the same office with effect from 1st September 1949.

New Delhi, the 11th March 1950

No. 115-OW(14)/50.—Mr. K. Rangaswamy, a permanent Appraiser of the Madras Customs House, has been appointed as Controller of Exports in the office of the Export Trade Controller, Madras, with effect from the 6th February 1950, *vice* Mr. Ganesh Rao.

N. SEN GUPTA, Asstt. Secy.

COMMERCIAL ESTABLISHMENTS

New Delhi, the 4th March 1950

No. 7-TOA(46)/49.—Dr. D. K. Malhotra, Assistant Economic Adviser to the Government of India, was granted earned leave for 21 days with effect from the 17th November 1949.

B. N. BANERJI, Dy. Secy.

MERCHANT SHIPPING

New Delhi, the 4th March 1950

No. 4-M.I.(2)/50.—Mr. A. Krishnan, Third Engineer and Ship Surveyor, Mercantile Marine Department, Calcutta, has been appointed to officiate as Principal Officer, Mercantile Marine Department, Madras, with effect from the afternoon of the 11th February 1950. He will in addition hold charge of the duties of the post of Engineer and Ship Surveyor, Mercantile Marine Department, Madras.

TRADE MARKS

New Delhi, the 11th March 1950

No. 113(30)-Law(TM)/49.—Messrs V. G. Nair, B.A., and A. B. Acharya, B.A., officiating Examiners of Trade Marks, Bombay are confirmed in the post of Examiners of Trade Marks, Bombay, with effect from the 2nd December 1946.

H. C. SARIN, Dy. Secy.

IMPORT TRADE CONTROL

New Delhi, the 4th March 1950

No. 7(6)-I.T.O./50.—Mr. T. V. Prabhu, Licensing Officer in the Office of the Chief Controller of Imports, New Delhi, was granted earned leave for 49 days and half pay leave for 26 days with effect from the 26th September 1949 to the 9th December 1949.

No. 7(4)I.T.O./50.—Mr. P. G. Salvi, Deputy Chief Controller of Imports, in the office of the Chief Controller of Imports, New Delhi, was granted earned leave for 15 days with effect from the forenoon of the 1st December 1949 to 15th December 1949.

M. A. MULKY, Under Secy.

CHARTERED ACCOUNTANTS

New Delhi, the 4th March 1950

No. 61(1)-Law(CA)/49.—In modification of the Notification of the Government of India in the Ministry of Commerce No. 61(1)-Law(CA)/49, dated the 31st December 1949, and in pursuance of sub-section (2) of section 16 of the Chartered Accountants Act, 1949 (XXXVIII of 1949), the Central Government is pleased to appoint, in consultation with the Council of the Institute of Chartered Accountant of India, Mr. M. A. Mulky, M.Sc. (Economics) (London), an Under Secretary in the Ministry of Commerce, as Secretary to the said Council with effect from the 9th February 1950, until further orders, *vice* Mr. S. Venkataraman who has proceeded on leave with effect from that date.

S. RANGANATHAN, Joint Secy.

MINISTRY OF FOOD

New Delhi, the 2nd March 1950

No. SF-1(7)/49.—Shri C. Vijayaraghavan, Deputy Director of Agriculture in the Subsidiary Food Production Committee at Madras, has been granted earned leave for six days with effect from the 1st March 1950.

2. The services of Shri C. Vijayaraghavan will be terminated on the expiry of the above leave.

S. K. DATTA, Dy. Secy.

MINISTRY OF EDUCATION

New Delhi, the 27th February 1950

No. F-7-18/49-A.3.—Mr. Ashfaq Husain, First Secretary (Education), in the Department of Education in the Embassy of India in the United States of America has been granted earned leave for 44 days with effect from the 16th January 1950. After the expiry of the leave, he will report for duty in the Ministry of Education at New Delhi, as Deputy Educational Adviser.

Mr. A. S. Grewal, Second Secretary (Education) in the Embassy of India in the United States of America, has been appointed to officiate as First Secretary (Education) *vice* Mr. Ashfaq Hussain, with effect from the 16th January 1950, until further orders.

P. N. KIRPAL, Dy. Secy.

New Delhi, the 28th February 1950

No. F. 40-1/49-D.I.—Dr. E. A. Pires is appointed to the temporary post of Reader at the Central Institute of Education, Delhi, with effect from the 25th October 1948 (forenoon), until further orders.

New Delhi, the 1st March 1950

No. F. 48-2/50-A.2.—Mr. Y. M. Mulay, Special Officer, National Library, Calcutta, is appointed Deputy Librarian, National Library, with effect from 1st March 1950.

RAM LAL, Under Secy.

EDUCATION

New Delhi, the 6th March 1950

No. F. 5/4/49-D.4.—Mr. K. L. Mathur, M.Sc., Professor in the Government College, Ajmer, is appointed to officiate as Principal of the College with effect from the forenoon of the 6th September 1948, until further orders, *vice* Mr. S. S. Mathur appointed as Director of Education, Delhi.

L. R. SETHI, Dy. Secy.

MINISTRY OF HEALTH

New Delhi, the 28th February 1950

No. F. 11-84/49-M.II.—Mrs. A. Thomas has been appointed a temporary Sister Tutor in the College of Nursing, New Delhi, with effect from the 15th November 1949, until further orders.

HARBANS SINGH, Under Secy.

New Delhi, the 6th March 1950

No. F. 2-25/49-M.I.—Dr. K. C. K. E. Raja, L.M.S. (Mad.), L.R.C.P. & S. (Edin.), D.P.H. (Camb.), D.T.M. & H. (Camb.), is confirmed in the post of Director General of Health Services with effect from the 1st June 1948.

This Ministry's notification No. F. 2-87/49-M.I., dated the 11th November 1949, is hereby cancelled.

M. R. KOTHANDARAMAN, Dy. Secy.

MINISTRY OF AGRICULTURE

New Delhi, the 28th February 1950

No. F. 10-89(2)/49-Co.—The services of the following officers are placed at the disposal of the Ministry of Food with effect from the forenoon of the 1st March 1950:—

1. Mr. T. M. Gurbaxani, Director of Inspection (Class I), Directorate of Marketing and Inspection.
2. Mr. R. Chandra, Assistant Director of Inspection, (Class I), Directorate of Marketing and Inspection.
3. Mr. R. G. Deshpande, Assistant Director of Inspection (Class I), Directorate of Marketing and Inspection.

FAMINE

New Delhi, the 1st March 1950

No. F. 6-15/49-E.—With reference to clause (a) of Rule 8 of the Rules published with the late Department of Revenue and Agriculture, No. 1616-F, dated the 25th July 1900, as amended from time to time, the Central Government are pleased to appoint the Accountant General, Food, Rehabilitation and Supply, (by designation) to be a member of the Board of Management of the Indian People's Famine Trust, *vice* Shri B. N. Sen Gupta, since resigned.

New Delhi, the 2nd March 1950

No. F. 14-58/49-PPS.—In supersession of this Ministry Notification No. F. 14-58/49-PPS., dated the 21st September 1949, Mr. N. P. Chowdhury, Instructor, Training Scheme, Botanical Survey of India, Calcutta, is granted earned leave for 25 days, followed by leave on half pay for 9 days with effect from 22nd August 1949 with permission to prefix Sunday the 21st August 1949, and to affix the gazetted holidays from 25th to 30th September 1949.

On the expiry of the leave the services of Mr. Chowdhury were terminated with effect from the 1st October 1949.

P. M. DAS GUPTA, Dy. Secy.

New Delhi, the 1st March 1950

No. F. 3-2/50-Comm.—Under Section 4(viii), of the Indian Cotton Cess Act, 1928 (XIV of 1928), the Central Government are pleased to nominate Shri Waryam Singh, M.L.A., Village and Post Office Bhagowal, Tehsil Batala, District Gurdaspur (Punjab-I), as a representative of the Cotton Growing Industry in Punjab (I), on the Indian Central Cotton Committee *vice* Shri Gurbachan Singh Bajwa resigned.

Under Section 4(ix), of the Indian Cotton Cess Act, 1928 (XIV of 1928), Dr. T. S. Sabnis, Director of Agriculture, United State of Rajasthan, Jaipur, is nominated by the Government of United State of Rajasthan to be a member of the Indian Central Cotton Committee.

S. R. MAINI, Dy. Secy.

New Delhi, the 6th March 1950

No. F. 1-11/50-LR.—Mr. S. B. Gupta, Assistant Mechanical Engineer, Central Tractor Organization was granted earned leave for 21 days with effect from the 28th November 1949.

S. V. JOSHI, Dy. Secy.

New Delhi, the 6th March 1950

No. F. 1-76(1)/49-Estt.(I).—Shri M. R. Chandra Sekhara is appointed to a temporary post of Agricultural Chemist, Expert Committee on Fertilisers and Manures, Ministry of Agriculture with effect from the forenoon of 10th February 1950.

No. F. 27-79/48-Estt(I).—The services of Dr. D. C. Kaith, Officer on Special Duty (Soil Conservation) to the Government of India, Ministry of Agriculture, are replaced at the disposal of the Department of Agriculture, Government of Assam with effect from the 1st March 1950.

S. K. GHOSE, Under Secy.

New Delhi, the 6th March 1950

No. F. 16-50(10)/49-S.—The undermentioned Superintending Surveyors in the Survey of India Class I service have been confirmed in the grade of Deputy Superintending Surveyors in Survey of India Class I service with effect from the 7th July 1948:—

1. Shri P. S. Shinghal.
2. Shri N. L. Gupta.
3. H. H. Phillips.
4. Shri L. J. Bagnall.
5. Shri N. D. Joshi.
6. Shri S. C. Chatterjee.
7. Shri A. K. Sen Gupta.

No. F. 16-50(12)/49-S.—The undermentioned officers in the Survey of India Class II Service have been appointed to officiate as Deputy Superintending Surveyors in Survey of India, Class I Service with effect from the date of issue of this order:—

1. Shri J. Chatterjee.
2. Shri G. C. Aggarwala.
3. Shri U. D. Mamgain.
4. Shri M. W. Kalappa.
5. Shri V. Krishnamurthy.
6. Shri B. B. Kuttappa.

New Delhi, the 7th March 1950

No. F.27-118/50-Estt.I.—Shri L. G. Mirchandani, on transfer from the Ministry of Defence, is appointed to a temporary post of Deputy Secretary in the Ministry of Agriculture with effect from the forenoon of the 1st March 1950.

S. BASU, Joint Secy.

New Delhi, the 1st March 1950

No. F. 9-6/50-Comm.—In pursuance of para 3 (vi) of the Government of India, Ministry of Agriculture Resolution No. F. 43-11/48-Comm., dated the 21st May 1949, constituting the Indian Central Arecanut Committee the Central Government is pleased to nominate Shri K. Hanumanthaiya, Member, Parliament of India as a member of the Indian Central Arecanut Committee to represent Consumers' interests *vice* Shri S. V. Krishnamoorthy Rao who has ceased to be a member of the Parliament of India under the new Constitution.

A. N. BERY, Under Secy.

MINISTRY OF INDUSTRY AND SUPPLY

New Delhi, the 28th February 1950

No. O2-35(101)/49.—Shri S. Basu, Assistant Coal Commissioner, has been granted leave on average pay for two months with effect from the 27th December 1949.

B. K. ACHARYA, Dy. Secy.

New Delhi, the 28th February 1950

No. 27.—Mr. B. N. Patel, Deputy Assistant Iron and Steel Controller, in the organisation of the Iron and Steel Control at Madras, was granted earned leave for 40 days with effect from the 27th December 1949 and with permission to prefix Sunday the 25th December and the closed holiday on the 28th December and to suffix Sunday the 5th February 1950 to his leave. This cancels this Ministry Notification No. 12, dated the 31st January 1950.

N. R. REDDY, Under Secy.

Bombay, the 27th February 1950

No. BSI-2(189).—Mr. C. K. B. Dave, a Technical Assistant (Grade I) in the office of the Textile Commissioner, Bombay, has been appointed to officiate as Assistant Director (Grade II) in the same office with effect from the 23rd February 1950.

Bombay, the 3rd March 1950

No. BSI-2(185).—The services of Mr. G. N. Jerath, an Assistant Director (Grade II) in the office of the Textile Commissioner, Bombay, have been placed at the disposal of the Ministry of Law with effect from the afternoon of the 22nd February 1950.

No. BSI-2(189).—The services of Mr. C. K. B. Dave, an Assistant Director (Grade II) in the office of the Textile Commissioner, Bombay, have been placed at the disposal of the Ministry of Law with effect from the afternoon of the 28th February 1950.

No. BSI-2(271).—Mr. D. P. Karamchandani, Assistant Director (Grade II) in the Office of the Textile Commissioner, Bombay, was granted earned leave for 31 days with effect from the 19th December 1949 to the 18th January 1950, with permission to prefix Sunday the 18th December 1949 to his leave.

PREM CHAND, Under Secy.

MINISTRY OF RAILWAYS (Railway Board)

New Delhi, the 28th February 1950

No. E49ON1/4/4.—Mr. P. N. Saxena, officiating Director, Establishment Railway Board is confirmed in that appointment with effect from 3rd September 1949.

No. E49ON1/4/4(I).—Mr. N. C. Deb, officiating Director, Finance (Budget), Railway Board is confirmed in that appointment with effect from 13th September 1949.

New Delhi, the 1st March 1950

No. E49LE2/90/3.—Ministry of Railways (Railway Board) Notification No. E49LE2/90/3, dated 17th January 1950, regarding grant of leave on average pay for one month with effect from 9th January 1950 to Mr. A. Freitas, Assistant Chief Controller (Mechanical), Central Standards Office for Railways is hereby cancelled.

S. S. RAMASUBBAN, Secy.

New Delhi, the 2nd March 1950

No. E46RO4.—Mr. S. Ekambaram, a war-service candidate, has been appointed as a probationer in the Mechanical Engineering and Transportation (Power) Department of the Superior Revenue Establishment of the Oudh Tirhut Railway with effect from the 21st February 1950.

No. E50RB3/7/2.—Mr. M. V. Kamlani, Dynamometer Car Officer, Central Standards Office for Railways, is appointed to officiate as Assistant Chief Controller of Standardisation (Loco) in that office with effect from the afternoon of the 22nd February 1950.

G. RAMA RAU, Dy. Secy.

MINISTRY OF TRANSPORT

PORTS

New Delhi, the 2nd March 1950

No. 13-P(7)/50.—In pursuance of section 9 of the Madras Port Trust Act, 1905 (Madras Act II of 1905), it is hereby notified that Shri A. Krishnan, Principal Officer, Mercantile Marine Department, Madras District, has been appointed by the Central Government to be a Trustee of the Port of Madras with effect from the 12th February 1950 *vice* Mr. P. N. Rabady resigned.

J. K. ATAL, Dy. Secy.

MINISTRY OF INFORMATION AND BROADCASTING

New Delhi, the 27th February 1950

No. 1/23/49-IP.—Mr. G. G. Mirchandani, a temporary Information Officer in the Press Information Bureau was granted an extension of earned leave for 11 days with effect from 25th January 1950, with permission to suffix Sunday the 5th February 1950, to the leave.

B. S. DASARATHY, Under Secy.

MINISTRY OF COMMUNICATIONS

New Delhi, the 14th February 1950

No. 22-A/12-49.—(i) Shri T. P. Bhalla, Director General of Civil Aviation, was placed on deputation ex-India for the period from the 14th to the 17th November 1949.

(ii) Dr. M. B. Sarwate, Director of Communications, Civil Aviation Department, was placed on deputation ex-India for the period from the 13th to the 18th November 1949.

New Delhi, the 27th February 1950

No. 14-A(7)/50.—Mr. Hartman Grasser has been appointed to officiate as Senior Instructor, Flying, at the Civil Aviation Training Centre, Allahabad with effect from the 11th February 1950.

New Delhi, the 1st March 1950

No. 5-V(18)/49.—Mr. J. R. Plenderleith, a Senior Aircraft Inspector in the Civil Aviation Department, has been granted leave on average pay with effect from the 20th February 1950, for a period of one month and five days or until he rejoins his permanent post in the United Kingdom, whichever period is shorter. His contract of service with the Government of India will terminate on the expiry of the leave.

P. K. ROY, Dy. Secy.

New Delhi, the 1st March 1950

No. 4-E(2)/50(i).—The services of Mr. V. K. R. Menon, I.C.S., Secretary to the Government of India in the Ministry of Communications, have been placed at the disposal of the Ministry of Labour with effect from the forenoon of the 1st March 1950.

No. 4-E(2)/50(ii).—Mr. A. V. Pai, I.C.S., has been appointed Secretary to the Government of India in the Ministry of Communications with effect from the forenoon of the 1st March 1950 *vice* Mr. V. K. R. Menon.

V. K. MENON, Under Secy.

MINISTRY OF WORKS, MINES AND POWER

New Delhi, the 28th February 1950

No. E1-I-99(53).—Mr. V. Venugopalan, Project Officer, Central Electricity Commission was granted extension of earned leave for 12 days with effect from the 19th February 1950, with permission to affix the closed holidays on the 3rd and 4th March and Sunday the 5th March 1950.

No. DW.1/100/50.—Dr. I. C. dos M. Pais Cuddou is confirmed as Assistant Director, Central Waterpower Irrigation and Navigation Commission, with effect from the 17th November 1949 (forenoon).

No. DW.II-25(6).—Mr. M. K. Mehta has been temporarily appointed as Executive Engineer, Kakrapar Weir and Canals Project, under the Central Waterpower, Irrigation and Navigation Commission with effect from the 17th February 1950 (forenoon).

New Delhi, the 6th March 1950

No. EL-I-402(83).—On the completion of his probationary period Mr. K. M. Sankaran, Junior Project Officer in the Central Electricity Commission was confirmed in that appointment with effect from the 6th December 1949.

A. R. KHANNA, Dy. Secy.

MINISTRY OF LABOUR

DIRECTORATE-GENERAL OF RESETTLEMENT AND EMPLOYMENT

New Delhi, the 22nd February 1950

No. ROO-41-I.—In modification of this Ministry's Notification No. RP-248, dated the 28th July 1947, the Government of India are pleased to appoint the following persons as members of the Employment Advisory Committee set up to advise the Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Tiruchirapalli, on matters relating to employment and training:—

1. Collector of Tiruchirapalli, *Chairman*.
2. Inspector of Factories, Tiruchirapalli.
3. Vice President, District Sailors' Soldiers' and Airmen's Board, Tiruchirapalli.
4. Vice President, District Sailors' Soldiers' and Airmen's Board, Tanjore.
5. Vice President, District Sailors' Soldiers' and Airmen's Board, South Arcot.
6. President, District Board, Tiruchirapalli.
7. President, District Board, Tanjore.
8. President, District Board, South Arcot.

9. Commissioner, Municipality, Tiruchirapalli.

10. Commissioner, Municipality, Tanjore.

11. Commissioner, Municipality, South Arcot.

12. Sri K. K. Raman, South Madras Agencies, Tiruchirapalli.

13. Sri Roy, Manager, Dalmia Cement Factory, Tiruchirapalli.

14. Sri K. Ramachandran, General Secretary South Indian Railway Workers' Union, Tiruchirapalli.

15. Sri M. Palaniyandi, President, Dalmia Cement Factory Workers' Union, Tiruchirapalli.

16. Sub-Regional Employment Officer, Tiruchirapalli, *ex-officio Secretary*.

No. ROO-41-II.—In modification of this Ministry's Notification No. RP-248(1), dated the 21st August 1947, the Government of India are pleased to appoint the following persons as members of the Employment Advisory Committee set up to advise the Sub-Regional Employment Officer, Sub-Regional Employment Exchange, Coimbatore, on matters relating to employment and training:—

1. Collector of Coimbatore, *Chairman*.
2. District Labour Officer, Coimbatore.
3. District Employment Officer, Salem, representing District Sailors' Soldiers' and Airmen's Board.
4. President, District Board, Salem.
5. President, District Board, Coimbatore.
6. President, District Board, Nilgiris.
7. Commissioner, Municipality, Salem.
8. Commissioner, Municipality, Coimbatore.
9. Commissioner, Municipality, Nilgiris.
10. Sri C. S. Ratnasabhapathy Mudaliar, Coimbatore.
11. Sri M. V. Gopal Chetty, Secretary, Chamber of Commerce, Salem.
12. Sri P. V. Jagannath, President, Textile Workers Union, Singanallur.
13. Sri K. P. Thiruvengadam, President Tamil Nad Workers Congress.
14. Sub-Regional Employment Officer, Coimbatore, *ex-officio Secretary*.

New Delhi, the 28th February 1950

No. ROO-44.—With reference to this Ministry's Notification No. RP-44(1), dated 27th May 1948 regarding the constitution of the Regional Employment Advisory Committee, Punjab, the Government of India are pleased to appoint the following person as an additional member of the said committee:—

Secretary, Law and Labour Department, Government of Patiala and East Punjab States Union.

M. V. NILAKANTA AYYAR, Under Secy.

New Delhi, the 27th February 1950

No. Adm. 1(1).—Mr. Sadashiva Prasad, Officer on Special Duty, Agricultural Labour Enquiry, and *ex-officio* Deputy Secretary to the Government of India in the Ministry of Labour, has been placed on deputation *ex-India* with effect from the afternoon of the 28th February 1950.

New Delhi, the 28th February 1950

No. Adm. 1(2).—Mr. S. P. Saksena, Director Labour Conferences, Ministry of Labour, has been placed on deputation *ex-India* with effect from the afternoon of the 28th February 1950.

S. MULLICK, Dy. Secy.

New Delhi, the 28th February 1950

No. LW-4(64)/49.—Miss S. K. Manik, Lady Welfare Officer (Mines) under the Coal Mines Labour Welfare Fund was granted earned leave for nineteen days from the 13th to the 31st December 1949. She resumed duty on the 1st January 1950.

P. N. SHARMA, Under Secy.

New Delhi, the 1st March 1950

No. AL.1(15).—Sardar K. L. Budhiraja, Director of Industries and Labour Commissioner, Patiala and East Punjab States Union, was, with the agreement of that Government appointed to perform the duties of the Supervisor, Agricultural Labour Enquiry, Patiala and East Punjab States Union, in addition to his duties as Director of Industries and Labour Commissioner, with effect from the forenoon of the 12th October 1949.

TEJA SINGH SAHNI, Under Secy.

New Delhi, the 2nd March 1950

No. LR. 14(253).—On transfer from Bombay, Mr. R. Venkatesan, officiating Conciliation Officer (Central), assumed charge of the office of the Conciliation Officer (Central), Madras, on the forenoon of the 9th January 1950.

N. C. KUPPUSWAMI, Under Secy.

New Delhi, the 6th March 1950

No. Fac.25(102).—Mr. S. R. Bhise, probationer for the post of Deputy Chief Adviser Factories, Ministry of Labour, has been placed on deputation *ex-India* for a period of six months with effect from the forenoon of the 24th February 1950 to undergo specialised training in the United Kingdom.

S. C. AGGARWAL, Dy. Secy.